

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/299/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjali Das,  
Special Judge, CBI, NIA,  
Assam, Guwahati.

Dated Guwahati the 18<sup>th</sup> January, 2021.

Sub: Station leave.

Ref:- Your letter No.SPL/CBI/01-2020/013 dated 18.01.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for station leave permission from the afternoon of 23.01.2021 (after 1.30 PM) till early morning of 24.01.2021 (before 9 AM), has been granted. The Special Judge, Addl. CBI Court No.1 and in his absence the Special Judge, Addl. CBI Court No. 2 and in his absence the Special Judge, Addl. CBI Court No.3 will remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-131/1994/303-300/A, dated 18.1.2021

Copy to :

1. The Special Judge, Addl. CBI Court No.1.
2. The Special Judge, Addl. CBI Court No. 2.
3. The Special Judge, Addl. CBI Court No. 3.
4. ✓ The Project Manager, Gauhati High Court.

*[Signature]*  
**JT.REGISTRAR (VIGILANCE)**

*[Signature]*